

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 2nd July, 2020.

No. LJ(B). 53/93/Pt/45— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within West Garo Hills District with immediate effect and until further orders:

Sl.No.	NAME OF OFFICER:	DESIGNATION
1.	Shri.Hilberth Ch.Marak	HDO, Dalu C&RD Block
2.	Shri.Donick D.Shira	Asst. Lecturer, Dalu Govt. Hr. Sec. School
3.	Shri.Dostomber D.Shira	Asst. Lecturer, Dalu Govt. Hr. Sec. School
4.	Shri.Prothing D. Sangma	Asst. Teacher, Dalu Govt. Hr. Sec. School
5.	Smti. Monalisa M. Sangma	Asst. Teacher, Dalu Govt. Hr. Sec. School



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/Pt/45-A

Dated Shillong the 2nd July 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Garo Hills District, Tura with reference to letter No.COVID-19/WGH/2020/105 dated Tura the 30th June, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department